THE HIGH COURT OF MEGHALAYA SHILLONG

HCM.II/202/2018/Rect/

Dated Shillong the August, 2023

NOTIFICATION

RESULT OF THE PRACTICAL EXAMINATION FOR THE POST OF SYSTEM OFFICER

Advertisement

- No. HCM.II/98/2015-Estt/5516 dated 1st November, 2018

Practical Exam

- 28th July, 2023

Result

- None found qualified

By order

REGISTRAR GENERAL

Memo No. HCM.II/202/2018/Rect/ 3 42/A Copy to:-

Dated Shillong the 10 August, 2023

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong.
- 5. System Analyst for uploading the same in the Official website of the Registry.
- 6. Notice board.
- 7. Office file.

REGISTRAR GENERAL